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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Nazendean Shakti Priya B (for King & Partners)	Counsel for Petitioner.	B. Sakthi Priya.

ORDER

Ms. B. Sakthi Priya, Counsel for petitioner present. No representation on behalf of the Respondent. One last opportunity is accorded to the Respondent for causing appearance in the matter, failing which appropriate order shall be passed. Counsel for petitioner prayed more time to fulfil the requirements under the provisions of Section 9(3)(b)(c) of I&B Code, 2016. At request, time is enlarged. Put up on **05.07.2017**.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)